HARYANA VIDHAN SABHA

Starred Questions

to be asked at a meeting of the Haryana Vidhan Sabha to be held on Friday, the 14th

March, 2008.

FORCIBLE OCCUPATION OF DHBVN PREMISES AT SIRSA

*884. SH. KARAN SINGH DALAL, M.L.A: Will the Power Minister be pleased to state:-

- a) whether the residential area and Power House premises of DHBVN at Sirsa were forcibly occupied on 4th/5th December, 2004 by some miscreants; and
- b) if so, the action taken by the Government in this matter and the status of the possession of the premises togetherwith the status of the civil and criminal cases pending in the matter alongwith the names of the accused in the case?

Chandigarh:
SUMIT KUMAR
The 5th March,
2008

Secretary,

Haryana Vidhan Sabha